

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH AT AHMEDABAD**

ITEM No. 11  
(MP) CP(IB) 11 of 2020

**Order under Section U/s 9 of IBC Code,2016**

**IN THE MATTER OF:**

Rajesh Ramesh Naphade

.....Applicant

V/s

Shree Maheshwar Hydel Power Corporation Ltd

.....Respondent

**Order delivered on ..16/07/2021**

**Coram:**

Mr. Abni Ranjan Kumar Sinha, Hon'ble Member(J)

Mr.Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Kunal Vaishnav, Advocate

For the Respondent :

**ORDER**

The documents of the petitioner are not available on DMS, hence, the petitioner is directed to complete formalities of e-filing of their respective documents within one week.

List the matter on 26.08.2021.

  
VIRENDRA KUMAR GUPTA  
MEMBER (TECHNICAL)

-SD -  
ABNI RANJAN KUMAR SINHA  
MEMBER(JUDICIAL)